GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE& FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1424

TO BE ANSWERED ON THE 29TH JULY, 2025

AREA UNDER MICRO-IRRIGATION

1424. SHRI NAVEEN JINDAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the total area (in lakh hectares) brought under micro-irrigation in the last five years and the details of the targets for the next five years, State and year-wise;
- (b) the details of the number of small and marginal farmers have been granted special assistance or higher subsidies under the micro-irrigation schemes and the assistance provided, State and year-wise;
- (c) the details of the steps that have been taken by the Government to promote the use of modern technologies such as soil moisture sensors, smart irrigation controllers, or solar-based drip systems in micro-irrigation projects;
- (d) whether the Government has conducted any assessment to determine the impact of the micro-irrigation in increasing water saving, increased productivity and reduced fertilizer use, if so, the details thereof;
- (e) whether the Government has identified priority districts or blocks in rainfed and drought-prone areas for focused micro-irrigation interventions; and
- (f) whether the Ministry is considering expanding the list of agricultural activities permitted under MGNREGA in consultation with the Ministry of Rural Development to include such agricultural activities for which the farmers are willing to contribute 50% of the wages paid to the beneficiaries under MGNREGA from their own pocket with a view to not only ensure the much-needed workforce for the farmers for agricultural activities but also to increase significantly the income of the beneficiaries?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): State and year-wise details of the total area (in lakh hectares) brought under micro-irrigation in the last five years through PDMC is given at **Annexure I**.

Under the Scheme, Financial Assistance @ 55% & 45% of the Unit cost is provided to Small & Marginal farmers and Other farmers respectively for installation of Micro Irrigation Systems. Some States also provide top-up subsidy to farmers including small and marginal farmers, over and above the subsidy available under the Scheme, to encourage farmers to adopt micro irrigation.

State and year-wise details of Central Assistance provided to the States/UTs for implementation of PDMC at **Annexure II.** The details of beneficiary farmers is not maintained at central level. However, as reported by States, the details of farmers including small and marginal farmers benefitted through the scheme is given at **Annexure III.**

(c): Operational guidelines of PDMC have provision for providing financial assistance to the farmers to adopt Automation in the Micro Irrigation Systems for ease of operation with minimal or no manual intervention thereby achieving greater efficiency.

Under Pradhan Mantri Kisan Urja Suraksha Evam Utthan Mahabhiyan (PM KUSUM) Scheme being implemented by Ministry of New and Renewable Energy, preference in providing financial assistance for solar pumps is given to farmers using Micro irrigation systems. Operational guidelines of PDMC scheme also emphasis for convergence of PDMC Scheme with PM-KUSUM for promoting use of solar energy in Micro irrigation systems.

- (d): NITI Aayog conducted impact evaluation study on PDMC scheme in 2020. Study revealed that the scheme is relevant in achieving national priorities such as improving onfarm water use efficiency, enhancing crop productivity, generating employment opportunities and overall income enhancement of farmers. Micro irrigation adoption helped to improve water use efficiency around 30% to 70% and Income of farmers increased in the range of 10% to 69%.
- (e): The Operational guidelines of PDMC scheme emphasise on promoting micro irrigation in water scarce, water stressed and critical ground water blocks/districts to conserve water and get extended coverage in terms of area under irrigation. Focus is also given to promote micro irrigation in water intensive/guzzling crops to minimise water requirement.
- (f): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven employment scheme with bottom up approach of implementation. The works to be taken up are planned, prioritised and approved by the Gram Sabha at the Gram Panchayat level. The works are to be taken up are as per demand from the field. The core objectives of the Scheme include (i) Providing not less than one hundred days of unskilled manual work as a guaranteed employment in a financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability; and (ii) Strengthening the livelihood resource base of the poor;

266 works are permissible under MGNREGA out of which 166 works are related to Agriculture & allied Agriculture works. Under the MGNREGA, at least 60% of the expenditure in terms of cost is for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.

Annexure - Annexure to Lok Sabha Unstarred Question No. 1424 to be answered on 29/07/2025

Area covered under Micro Irrigation through PDMC during last five years (Area in Lakh Hectare)

S. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	-	0.15	0.91	0.82	1.18	3.05
2	Bihar	0.01	0.02				0.18
3	Chhattisgarh	0.19	0.19				0.75
4	Goa	0.0013		0.0001			0.0041
5	Gujarat	1.01	0.79			1.20	5.37
6	Haryana	0.12	0.43				1.45
7	Himachal Pra.	0.021	-	0.004			0.031
8	Jharkhand	0.02	0.05	0.06	0.06		0.24
9	J&K	0.01	0.0001	-	-	0.0032	0.014
10	Karnataka	3.21	3.36	1.67	2.56	2.72	13.52
11	Kerala	0.004	0.004	0.018		0.009	0.036
12	Madhya Pradesh	0.18	0.70	0.47	0.53	0.30	2.17
13	Maharashtra	0.50				0.99	5.20
14	Odisha	0.14	0.30	0.22	0.31	0.23	1.21
15	Punjab	0.01	0.04	0.03			0.13
16	Rajasthan	0.69					6.90
17	Tamil Nadu	2.14	1.02	0.71	1.29	1.03	6.20
18	Telangana	0.11	0.36	0.41	0.05	0.32	1.24
19	Uttarakhand	0.04	0.04	0.07		0.02	0.18
20	Uttar Pradesh	0.58	0.34	0.65		1.02	3.21
21	West Bengal	0.15	0.14	0.25	0.14	0.14	0.82
22	Arun. Pradesh	0.07	0.03	0.02			0.17
23	Assam	0.07	0.13				0.39
24	Manipur	0.04	0.03	0.03	-	0.01	0.13
25	Meghalaya	-	-	-	0.008	0.011	0.019
26	Mizoram	0.005	0.004	0.008	0.005		0.031
27	Nagaland	0.015	0.055	0.076		0.068	0.291
28	Sikkim	0.030	0.029			0.036	0.165
29	Tripura	_	0.034	0.007		0.005	0.050
30	Ladakh	_	-	0.00003		0.00020	0.00023
	Grand Total	9.37	10.15	11.02	11.41	11.19	53.15

Annexure to Lok Sabha Unstarred Question No. 1424 to be answered on 29/07/2025 Details of Central Assistance provided to the States/UTs under PDMC during last 5

years

(Rs. in Crore)

						(Rs.	<u>. in Crore)</u>
S No.	States	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	100.00	180.00	222.82	105.75	337.85	946.42
1	Bihar		21.60	9.50	17.25	42.99	91.34
	Chhattisgarh	45.00		34.50	41.07	44.00	164.57
	Goa			0.24	0.60	0.64	1.48
5	Gujarat	273.00	72.79	113.00	303.05	218.81	980.65
	Haryana	98.00	57.60	78.00	57.20	68.90	359.7
	Himachal Pradesh	20.00	17.50		5.00	7.99	50.49
8	Jharkhand	42.00	30.00	25.00	32.02	24.00	153.02
9	Jammu & Kashmir	10.00				7.50	17.5
10	Karnataka	400.00	500.00	187.64	360.00	390.00	1837.64
	Kerala	5.00			0.32	3.02	8.34
	Madhya Pradesh	125.00		50.00	106.31	130.00	411.31
13	Maharashtra	300.00	200.00	334.00	92.50	483.29	1409.79
	Odisha	27.00		16.25	118.51	24.80	186.56
	Punjab			3.75	6.00	5.50	15.25
1	Rajasthan	200.00	100.00	186.00	117.86	278.06	881.92
17	Tamil Nadu	400.00	116.00	159.50	314.96	294.00	1284.46
	Telangana			33.22		31.00	64.22
19	Uttarakhand	50.00	30.00	66.75	13.67	26.06	186.48
	Uttar Pradesh	200.00	150.00	149.25	133.49	173.87	806.61
	West Bengal	61.00			30.00	15.00	106
22	Arunachal Pradesh	25.00	40.00	10.00	11.13	24.00	110.13
	Assam		31.00	20.00	27.03	60.00	138.03
1	Manipur	27.50	60.00	15.00	19.60	12.25	134.35
	Meghalaya	15.00					15
26	Mizoram	25.00	33.00	13.75	12.50	13.50	97.75
	Nagaland	30.00	55.00	50.00	44.92	43.00	222.92
28	Sikkim	35.00	42.00	52.50	53.98	28.69	212.17
29	Tripura	13.20		4.76	4.06	4.50	26.52
30	Andaman & Nicobar Islands	0.00	0.00	0.00	0.11		0.11
	Puducherry	0.00	0.00	0.00	0.10	0.15	0.25
32	Ladakh	0.00	0.00	0.50	0.50		1
33	Head Quarter	35.49	59.63	65.44	74.01		234.57
	Total	2562.19	1796.12	1901.37	2103.50	2793.37	11156.55
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Annexure to Lok Sabha Unstarred Question No. 1424 to be answered on 29/07/2025

Number of farmers including small and marginal farmers benefitted through the PDMC scheme during last 5 years

S No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andhra Pradesh	-	12519	82846	75035	111363	281763
2	Bihar	1440	1480	3062	6614	2144	14740
3	Chhattisgarh	21470	20230	26215	-	16140	84055
4	Goa	159	-	10	-	226	395
5	Gujarat	74414	57954	78264	96448	91958	399038
6	Haryana	5567	31497	29946	27842	16265	111117
7	Himachal Pradesh	4117	-	2133	1722	845	8817
8	Jharkhand	3332	8198	8960	10300	8096	38886
9	Jammu & Kashmir	1020	19	-	-	81	1120
10	Karnataka	326815	360699	159194	253703	269227	1369638
11	Kerala	390	1114	1859	554	383	4300
12	Madhya Pradesh	8846	44172	10819	22594	15607	102038
13	Maharashtra	84319	179073	157793	23279	7951	452415
14	Odisha	16788	27712	12943	22786	16702	96931
15	Punjab	397	2884	1886	2250	2189	9606
16	Rajasthan	46849	65693	125890	148510	87143	474085
17	Tamil Nadu	211653	100669	70304	132087	107082	621795
18	Telangana	9575	31082	29051	4569	29161	103438
19	Uttarakhand	3473	6684	10428	1520	3244	25349
20	Uttar Pradesh	43346	23310	46152	46647	82447	241902
21	West Bengal	28814	40282	60709	47242	32298	209345
22	Arunachal Pradesh	808	3685	1657	1840	4009	11999
23	Assam	6682	13854	6808	7291	9585	44220
24	Manipur	3308	4581	1659	1295	1476	12319
25	Meghalaya	-	-	-	1027	1427	2454
26	Mizoram	3009	1246	471	529	815	6070
27	Nagaland	970	3233	2519	3121	3308	13151
28	Sikkim	6543	7446	9045	10230	8895	42159
29	Tripura	-	3504	732	366	460	5062
30	Ladakh	-	_	3	_	37	40
	Total	914104	1052820	941358	949401	930564	4788247
